

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 48(ND)/2010
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

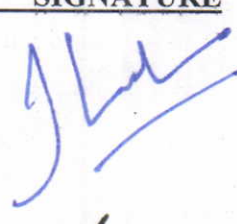
NAME OF THE COMPANY: Mr. Vishnu Kr. Sureka

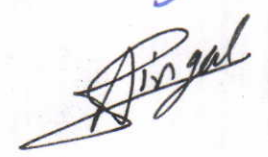
Vs.

M/s. V.L. Estates Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	KRISHIKESH SUDH BARUAH		ADVOCATE FOR PETITIONER	
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2.	ANKIT SINGAL	ADV	RESPONDENTS	
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Order

List on 21.9.2016 & 22.9.2016.

(R. VARDHARAJAN)
MEMBER (J)



(S.K. MOHAPATRA)
MEMBER (T)

24th August, 2016
(P.K. Sud)